

**STANDING COMMITTEE ON LABOUR, TEXTILES AND
SKILL DEVELOPMENT****(2024-25)****(EIGHTEENTH LOK SABHA)****MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**Action Taken by the Government on the Observations/
Recommendations of the Committee contained in their Third
Report (Eighteenth Lok Sabha) on ‘Demands for Grants (2024-25)’
pertaining to the Ministry of Skill Development & Entrepreneurship.**

TENTH REPORT**LOK SABHA SECRETARIAT****NEW DELHI****August, 2025/ Shravana, 1947 (Saka)**

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(2024-25)

(EIGHTEENTH LOK SABHA)

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pertaining to the Ministry of Skill Development & Entrepreneurship.**

Presented to Lok Sabha on 06.08.2025

Laid in Rajya Sabha on 06.08.2025



LOK SABHA SECRETARIAT

NEW DELHI

August, 2025/ Shravana, 1947 (Saka)

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COMPOSITION OF THE STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

(2024-25)

Shri Basavaraj Bommai - Chairperson

MEMBERS

LOK SABHA

2. Shri Mani A.
3. Shri G. M. Harish Balayogi
4. Shri Aashtikar Patil Nagesh Bapurao
5. Shri Partha Bhowmick
6. Shri Yogender Chandolia
7. Shri Ram Prasad Chaudhary
8. Shri Chandra Prakash Choudhary
9. Shri G. Lakshminarayana
10. Shri Asit Kumar Mal
11. Shri Kali Charan Munda
12. Shri Rudra Narayan Pany
13. Shri Kartick Chandra Paul
14. Shri Tanuj Punia
15. Shri Pradeep Purohit
16. Shri Mukesh Rajput
17. Shri Raja Ram Singh
18. Shri Adhikari Soumendu
19. Shri V. K. Sreekandan
20. Shri Manoj Tigga
21. Shri Chavan Ravindra Vasantryao

RAJYA SABHA

22. Smt. Jaya Amitabh Bachchan
23. Shri Ritabrata Banerjee
24. Shri Naresh Bansal
25. Shri Govindbhai Laljibhai Dholakia
26. Shri Rajendra Gehlot
27. Dr. Syed Naseer Hussain
28. Shri Maharaja Sanajaoba Leishemba
29. Shri Shibu Soren
30. Vacant
31. Vacant

SECRETARIAT

- | | | | |
|----|---------------------------|---|------------------|
| 1. | Shri Lalkithang | - | Joint Secretary |
| 2. | Ms K. Muanniang Tunlut | - | Director |
| 3. | Shri S. Lalengzau Ngaihte | - | Deputy Secretary |

INTRODUCTION

I, the Chairperson, Standing Committee on Labour, Textiles and Skill Development (2024-25) having been authorized by the Committee, present on their behalf this Tenth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Third Report (Eighteenth Lok Sabha) on 'Demands for Grants (2024-25)' pertaining to the Ministry of Skill Development & Entrepreneurship.

2. The Third Report was presented to Lok Sabha and laid in Rajya Sabha on 16th December, 2024. The Ministry of Skill Development & Entrepreneurship furnished their replies on 15th April, 2025 indicating Action Taken on the Observations/Recommendations contained in the Third Report. The Committee considered and adopted the Draft Report at their sitting held on 31st July, 2025.

3. An analysis of the action taken by the Government on the Observations/Recommendations contained in the Third Report (Eighteenth Lok Sabha) is given at Appendix-II.

4. For ease of reference, the Observations/Recommendations of the Committee have been printed in bold type in the body of the Report.

New Delhi;
31 July, 2025
09 Sharavna, 1947 (Saka)

BASAVARAJ BOMMAI
CHAIRPERSON
STANDING COMMITTEE ON LABOUR,
TEXTILES AND SKILL DEVELOPMENT

CHAPTER- I

REPORT

This Report deals with the action taken by the Government on the Observations/Recommendations of the Committee contained in their Third Report (Eighteenth Lok Sabha) on Demands for Grants (2024-25) relating to the Ministry of Skill Development and Entrepreneurship.

2. The Third Report was presented to Lok Sabha/laid in Rajya Sabha on 16th December, 2024. It contained 38 Observations/Recommendations. Replies of Government in respect of all the Recommendations have been received and are categorized as under:-

- | | |
|---|---|
| (i) Recommendations/Observations which have been accepted by the Government – Rec. Para Nos.1, 2, 3, 4, 6, 7, 8, 9, 10,11, 12,13, 14, 15, 16, 17, 18, 19, 20, 22, 23, 25, 27, 28, 29, 30, 32, 33, 34, 35, and 36 | Chapter II
Total:31
Percentage:81.5789 |
| (ii) Recommendations/Observations which the Committee do not desire to pursue in view of the Government's reply – Rec. Para Nos. 31 | Chapter III
Total:1
Percentage:2.6315 |
| (iii) Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration – Rec. Para Nos. 5, 21 and 37 | Chapter IV
Total:3
Percentage: 7.8947 |
| (iv) Recommendations/Observations in respect of which replies of the Government are interim in nature – Rec. Para Nos. 24, 26 and 38 | Chapter V
Total:07
Percentage: 7.8947 |

3. The Committee desire that Action Taken Notes in respect of Observations/Recommendations contained in Chapter-I and final action taken reply in respect of the Recommendations contained in Chapter V of this Report, for which interim reply has been given by the Government, be furnished to them at the earliest.

4. The Committee will now deal with some of their earlier Observations/Recommendations which either require reiteration or merit further comments.

I. PM VISHWAKARMA SCHEME

Recommendation (Para No. 5)

5. The Committee had also impressed upon the Ministry to ensure that the PM Vishwakarma Scheme is made applicable in all the States/UTs especially in Tamil Nadu and West Bengal where there is only one successfully registered PMV ID.

6. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The PM Vishwakarma Yojana is currently available in 34 states and union territories, except for Tamil Nadu and West Bengal. The main reason for this is that the State Monitoring Committee and District Implementation Committees have not yet been constituted by these two states”.

7. The Committee had impressed upon the Ministry to ensure that the PM Vishwakarma scheme is made applicable in all the States/UTs especially in Tamil Nadu and West Bengal where there is only one successfully registered PMV ID. The Action Taken Reply of the Ministry indicated that Tamil Nadu and West Bengal still remains the only States where PM Vishwakarma Yojana is not available in the country. Giving the reason in this regard, the Ministry have stated that State Monitoring Committee and District Implementation Committees have not yet been constituted by these States but no mention has been made on the follow up action taken to ensure constitution of the said Committees. The

Committee express concern over the delay in constituting Monitoring Committee and District Implementation Committees in Tamil Nadu and West Bengal and urge the Ministry to pursue these States vigorously so that such Committees are constituted expeditiously and the PM Vishwakarma Scheme is made applicable in all the States/UTs of the country at the earliest. The efforts made and progress achieved in this regard may be communicated to the Committee.

II. PERFORMANCE OF PMKVY 4.0

Recommendation (Para No. 9)

8. The Committee had noted that PMKVY 4.0 (2022-26) has been designed with various new elements including On-the-job training (OJT), Integration and mainstreaming of vocational education with general education as per 'National Education Policy' (NEP) 2020. Training is being imparted in Short-Term Training (STT), Recognition of Prior Learning (RPL) and Special Projects (SP). One of the key features of PMKVY 4.0 is expanding the delivery network for skill development through cross utilization of resources by setting up Skill India Centres (SICs) in Institutes of National Repute, Schools, Colleges, Universities, Technical Institutions, etc. At present, there are 2,778 SICs. The educational institutions having more than 300 SICs each are AICTE Affiliated Colleges (649), CBSE Schools (459), JawaharNavodayaVidyalayas (JNVs) (363) and KendriyaVidyalaya (KVs) (344). No separate infrastructure is being created in the educational institutes and their existing infrastructure is being utilized for the implementation of the Scheme. All the educational institutions are implementing the skilling under the Scheme without hampering their regular activities for the students from the schools, colleges, universities, etc and all kind of support in terms of trainers and facilities are provided to them. Trainers may be their own teaching staff or may be hired from the pool of trainers. Assessors are being engaged by the assessment agencies for conducting the assessment of the job role as per defined norms as prescribed by National Council for Vocational Education and Training (NCVET).

9. The Committee had noted that the funds allocated during 2022-23 was Rs.1442 crore and amount actually spent was Rs.233.26 crore. During 2023-24, Rs.1558 crore was allocated and amount actually spent was Rs.502 crore. The Ministry have stated that the Scheme was

implemented for only three months in 2022-23 after getting the approval of Department of Expenditure, Ministry of Finance in November 2022 for release of funds. Similarly, due to the staggered approvals received in 2023-24, the Scheme could not be implemented uniformly throughout the year. Due to these reasons, the physical performance and utilization of funds under the Scheme is less.

10. The Committee had also been apprised that during 2024-25, Department of Expenditure, Ministry of Finance have provided the approval for making an expenditure of Rs. 646.10 crore till July 2024 during the Vote on Account period and the Ministry have exhausted the same i.e. 100% utilization of the funds available with the Ministry. Department of Expenditure *vide* OM dated 30th September 2024 have asked the Ministry to expedite the approval of the Skill India Programme from the Cabinet for release of funds under the Scheme, which is awaited.

11. The Committee had found that the Scheme was effectively implemented for only 13 months from February to March 2023, from September 2023 to March 2024 and from May to August 2024 in during 2022-23, 2023-24 and 2024-25. Due to staggered approvals the performance of the Scheme has not been upto the mark during 2022-23 and 2023-24. However, during 2024-25, the performance has improved as the funds of Rs. 646.10 crore provided by Department of Expenditure, Ministry of Finance during 2024-25 have already been utilised by the Ministry and further allocation will depend on approval of SIP by the Cabinet for which the Ministry have been pursuing the matter. The Committee had further noted that the tentative Revised Estimates for 2024-25 is Rs. 1,538.00 crore and, as stated by the Ministry, there is a committed liability of approximately Rs. 800 crore. The Ministry had assured that after the approval of the Skill India Programme, the Ministry will be able to exhaust the RE during the remaining part of the current financial year.

12. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“Skill India Programme (SIP) comprising of PMKVY 4.0, PM-NAPS and JSS has been approved by the Union Cabinet on 7.2.2025 with an outlay of ₹8,800 crore from FY 2022-23 to 2025-26. As on 31.03.2025, the Ministry has utilized 100% of the RE (2024-25) earmarked for PMKVY 4.0 i.e. ₹1,538.00 crore. The scheme will be implemented in FY

2025-26 with proper planning for better qualitative outcome and optimal utilization of the allocated funds”.

13. The performance of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 4.0 (2022-2026) was not upto the mark due to staggered approvals of the Department of Expenditure, Ministry of Finance during 2022-23 and 2023-24. The Ministry had assured that after approval of the Skill India Programme, it will be able to exhaust the tentative Revised Estimates of Rs. 1,538.00 crore for 2024-25 during the remaining part of the current financial year. In their Action Taken Note furnished to the Committee, the Ministry have submitted that 100% of the RE 2024-25 earmarked for PMKVY 4.0 i.e. Rs. 1538 crore had been utilized as on 31.03.2025 and the Scheme will be implemented with proper planning for better qualitative outcome in FY 2025-26. The Committee trust that systematic planning for utilisation of the allocated funds has been completed and effective monitoring mechanism put in place to achieve the desired outcomes for PMKVY 4.0 under the composite Skill India Programme during 2025-26 and desire to be apprised of the status in this regard. It is prudent and good governance to utilize the amount sanctioned in the budget in the respective financial year itself and not to extend to further financial years. Any backlog in spending will lead to inefficient implementation of the programme and create a lot of undesired expenditures. Hence, once again, the Committee strongly recommend to utilize the amount under Skill India Programme during 2025-2026.

III. STANDARDISATION OF MONITORING TEMPLATES

Recommendation (Para No. 12)

14. The Committee had felt that there had been reasonable success in the achievement front even if it is marred with shortfall in target as per the quarterly expenditure plan for the reasons beyond the control of the Ministry. The Committee had desired that to standardise the monitoring templates, the Ministry should make concerted efforts during the remaining period of

the current fiscal, and hold periodic review meetings with the Implementing Agencies (NSDC and States/UTs) to meet the physical target, and maximize optimum utilization of funds under the Scheme.

15. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The Observation/recommendation of the Committee is noted for compliance.

MSDE is actively engaging with the State Skill Development Missions (SSDMs) of the States / UTs and formalizing their role in implementation and monitoring under the PMKVY 4.0. MSDE has recently issued a Standard Operating Procedure (SOP) on streamlining the assessment and certification process. Monitoring guidelines under the scheme are under process of revision and once issued, it will certainly lead to better outcome. The scheme will be implemented in FY 2025-26 with proper planning for better qualitative outcome and optimal utilization of the allocated funds”.

16. In order to standardize the monitoring templates, the Committee had desired that the Ministry should make concerted efforts and hold periodic review meetings with the implementing agencies to meet the physical target and maximize optimum utilization of funds under PMKVY 4.0. The Ministry, in their Action Taken Note furnished to the Committee, have stated that MSDE has recently issued a Standard Operating Procedure (SOP) on streamlining the assessment and certification process and monitoring guidelines under the Scheme are under process of revision. The Committee lay stress on effective monitoring of the Scheme for proper execution of projects and optimum utilization of funds and urge for early finalization of the monitoring guidelines incorporating a mechanism for continuous tracking and evaluation of the projects under the Scheme. The status in this regard may be intimated to the Committee.

IV. SKILL GAP ASSESSMENT/STUDY

Recommendation (Para No.18)

17. The Committee had also observed that one likely notable challenge in the implementation of the Scheme is the disconnect between the NSDC and the Industry, and the skill development programmes often fail to align with the actual region/local demand for skills, creating a mismatch between training and local economic needs. The Committee, had therefore, desired the Ministry to undertake skill gap assessments on regular basis and enhance the programme's effectiveness by aligning PMKVY with the industry to match the local economic needs for making skill training programme employable and create skills ecosystem with appropriate governance to improve individuals skills and adapt to changes.

18. In their Action taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The Observation/recommendation of the Committee is noted for compliance.

In this regard, it is informed that MSDE is conducting a national level skill gap study through National Council of Applied Economic Research (NCAER) under Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) scheme. Once the report is published, MSDE will be better able to address the skill gaps by aligning it with the skilling imparted under the scheme. Further, MSDE is actively engaging with the States, Central Ministries / Departments, Sector Skill Councils (SSCs), etc. to understand the skill gaps and allocate target accordingly under PMKVY 4.0”.

19. The Ministry had noted the recommendation of the Committee for undertaking skill gap assessments on regular basis and aligning PMKVY with the industry to match the local economic needs and create skills ecosystem with appropriate governance, for compliance. At the same time, they have stated that MSDE will be better able to address the skill gaps by aligning it with the skilling imparted under the scheme once the report on the national level skill gap study conducted through National Council of Applied Economic Research (NCAER) is published. Further, MSDE is actively engaging with the States, Central Ministries/

Departments, Sector Skill Councils (SSCs), etc. to understand the skill gaps and allocate target accordingly under PMKVY 4.0. The Committee attach priority to aligning skill development programmes with the demand of the region/local needs for skills and urge the Ministry for early completion and publication of the report so that skill gaps are addressed, individual skills improved and adaptation to changes facilitated thereby enhancing employability. The outcome of MSDE's engagement with the States, Central Ministries/Departments, Sector Skill Councils (SSCs), etc. may also be intimated to the Committee.

V. AWARENESS PROGRAMMES ON PMKVY

Recommendation (Para No.19)

20. The Committee had also desired that periodic Webinars/Seminars/Workshops be held to spread awareness of the Scheme at the grass root level so that the actual needy beneficiaries residing in remote villages, tribal areas, interior slums are benefited. In addition, the Committee hadn felt that there was a need to conduct a meticulous and detailed market research and analysis on demographic, sectors, trade and job roles so as to understand the job market and find employment opportunities.

21. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The Observation/recommendation of the Committee is noted for compliance.

In this regard, it is informed that MSDE is conducting a national-level skill gap study through the National Council of Applied Economic Research (NCAER) under the Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) scheme to assess the demography, sectors, trades, and job roles, with the objective of gaining insights into the job market and identifying employment opportunities. Accordingly, the skilling imparted under PMKVY 4.0 may be aligned with the findings of the report in due course”.

22. The Committee find that though the Ministry have addressed the aspect of their recommendation pertaining to conduct of market research and analysis on demographic, sectors, trade and job roles, the reply is silent regarding organizing of periodic webinars/seminars/workshops to spread awareness of the PMKVY Scheme at the grass root level. The Committee emphasize the need for wide dissemination of the Scheme and educating the intended beneficiaries residing in remote villages, tribal areas and interior slums regarding the benefits due to them. The Committee, hence reiterate this aspect of their recommendation and desire to be apprised of the details of webinars/seminars/workshops and awareness generation programmes planned in the current financial year. The prevalence of skill gap and underutilization of funds indicate that awareness programme regarding the scheme has not reached the grassroots level. More effective steps have to be taken by the Central and State Governments in this direction and the progress made in this regard may be apprised to the Committee.

VI. UTILIZATION OF FUNDS UNDER NAPS

Recommendation (Para No.21)

23. As regards financial progress, the Committee had noted that the total expenditure for 2024-25, as on 30.09.2024, is Rs. 212.79 crore as against the BE of Rs.512.24 crore. The Committee had expected the Ministry to make concerted efforts and commitment for optimal utilization of the funds during the remaining part of the current financial year.

24. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“As per the directions of Ministry of Finance, approval of Cabinet for Skill India Programme (SIP) in which NAPS is included was sought and the same was accorded by Cabinet vide Note dated 10.02.2025. A total of Rs.586.23 Cr. under NAPS is released during the FY 2024-25 [As on 31.03.2025] which is more than the allocated Budget Estimates of 2024-25”.

25. The Committee had noted that under the National Apprenticeship Promotion Scheme (NAPS), the total expenditure for 2024-25, as on 30.09.2024, was Rs. 212.79 crore as against the BE of Rs.512.24 crore and had expected the Ministry to make concerted efforts and commitment for optimal utilization of the funds during the remaining part of the current financial year. The Ministry, in their Action Taken Note furnished to the Committee, have stated that a total of Rs. 586.23 crore was released under NAPS during the FY 2024-25 which is more than the allocated Budget Estimates of 2024-25. The Committee are surprised to note that the reply of the Ministry is silent on the core issue of utilization of the allocated funds, a crucial factor for assessing the performance of the Scheme. The Committee, hence call for the status of utilization of funds under NAPS during the FY 2024-25 along with the measures taken to achieve optimum utilization since October 2024. The physical performance of the Scheme may also be apprised to the Committee.

VII. PRADHAN MANTRI APPRENTICESHIP MELAS

Recommendation (Para No. 22)

26. The Committee had further noted that lack of awareness among the youth is one of the reasons for the shortfall in apprenticeship engagement. In this regard, the Ministry have informed that Pre-apprenticeship Mela activities are undertaken for sensitization and mobilization to encourage enhanced participation of candidates. The Committee had observed that during the period June 2022 to 30th September, 2024 i.e. for over a period of 2 years and 3 months, Pradhan Mantri Apprenticeship Melas (PMNAM) were organised at 4259 locations in which 31234 establishments participated, 844592 apprenticeship vacancies existed, which were attended by 517409 candidates whereas the number of contracts generated was 907298. The Committee had also noted that 203 workshops have also been conducted across different States. The Committee had desired the Ministry to increase the number of PMNAM as well as workshops and also launch awareness drive through all possible means viz. print, electronic and social media so as to reach intended beneficiaries at the grassroots level. The Committee

contemplated that disconnection between education and apprenticeship diminishes the perceived value of apprenticeship among students and especially among drop out youth and had urged the Ministry to incentivize the stakeholders for better implementation of the Scheme.

27. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“Till the month of February, 2025, 4988 Pradhan Mantri Apprenticeship Melas (PMNAM) were organized. After every PMNAM, apprenticeship contract generation is tracked for next 20 days. Around 10.47 lakh [10,47,552] contracts have been generated through the apprenticeship portal post PMNAM. The contracts may also include that were generated outside PMNAM. Every month before start of PMNAM, a letter was sent to State Secretaries dealing with education for sensitizing the event amongst school cohorts”.

28. A perusal of the reply of the Ministry indicate that till the month of February, 2025, 4988 Pradhan Mantri Apprenticeship Melas (PMNAM) were organized and around 10.47 lakh (10,47,552) contracts have been generated through the apprenticeship portal post PMNAM which may also include those generated outside PMNAM. A letter was sent to State Secretaries dealing with education for sensitizing the event amongst school cohorts every month before the start of PMNAM. The Committee, however, find no mention of awareness drive launched through print, electronic and social media platforms so as to reach intended beneficiaries at the grassroot level and incentives for stakeholders for better implementation of the Scheme as recommended by them in their earlier Report. The Committee, hence urge the Ministry to act upon their recommendation in right earnest and furnish the status in this regard.

VIII. APPRENTICE ENGAGEMENTS IN NER

Recommendation (Para No.24)

29. The Committee had noted that the enrolment of apprentices engagements, especially, in the North-Eastern Region (NER) under the NAPS, fell short of expectations. The Committee had desired the Ministry to identify the prospective areas for skilling the people of North East in apprenticeship by carrying out extensive talent mapping and utilize local traditional knowledge by turning it into a skill that can be repurposed as a source of employment.

30. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“MSDE is exploring for a special project in NER which may increase engagement of apprentices benefitting both establishments and candidates”.

31. While noting that the enrolment of apprentice engagements, especially in the North-Eastern Region (NER), had fallen short of expectations under the NAPS, the Committee had desired that prospective areas for skilling the people of North East in apprenticeship be identified by carrying out extensive talent mapping and utilizing local traditional knowledge. In their Action Taken Reply, the Ministry have stated that MSDE is exploring for a special project in NER which may increase engagement of apprentices benefitting both establishments and candidates. The Committee emphasize the need for increased engagement of apprentices in the NER where employment opportunities are few, and urge the Ministry to utilise its resources effectively and focus on efficient research, clear project scoping and effective coordination of all the stakeholders involved so that a special project for engagement of apprentices in NER is launched at the earliest. The progress achieved in this regard may be intimated to the Committee.

IX. REVIEW OF NPSDE

Recommendation (Para No.26)

32. The Committee had also noted that the agency for undertaking Review of the National Policy on Skill Development & Entrepreneurship (NPSDE) has been onboarded, and a Project Steering Committee (PSC) has been constituted under the chairpersonship of the Secretary, MSDE to guide and monitor the policy review process, review the deliverables, and provide necessary support and feedback. The Committee had been apprised that the first four stages have been completed and the analysis and policy revision phase is currently in progress and the final policy is expected to be launched by January, 2025. The Committee had desired the Ministry to make concerted efforts and launch the policy as per the target fixed so as to enhance coordination between the skill development ecosystem and the formal education sector, fostering lifelong learning, improving employability, and ensuring that skilling efforts meet the evolving needs of the economy.

33. In their Action taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The Learned Committee is apprised that the draft document for revised National Policy for Skill Development and Entrepreneurship is under review by the MSDE. The consultations with the concerned Central Ministries/Departments, State/UT Government, Sector Skill Councils, Industry/Industry Associations, and the Skill Development Experts have been completed. The Boston Consulting Group (BCG) India Ltd has submitted the report on the National Policy for Skill Development and Entrepreneurship and the same has been accepted by the Competent Authority in March, 2025”.

34. The Ministry, in their Action Taken Reply, have apprised the Committee that the draft document for a revised National Policy for Skill Development and Entrepreneurship is under review by the MSDE. The Committee are concern to note that the revised policy which was expected to be launched by January, 2025 has failed to meet the target fixed for its launch despite their recommendation for concerted efforts in the matter. Recognizing the imperative need for a robust framework for

skill development and entrepreneurship which aligns with the economic growth of the country and global needs, the Committee urge the Ministry to complete the review at the earliest so that the revised Policy is implemented for better skilling and entrepreneurial ecosystem in the country.

X. SETTING UP OF SKILL LABS

Recommendation (Para No. 28)

35. The Committee had been apprised that the Request for Proposal for onboarding of agency for supply and installation of equipment was issued by NSDC on the GEM portal on 11th June, 2024 and post completion of procurement process, in September 2024, the work has been awarded. The Ministry have also stated that they are continuously monitoring the progress of the project along with all the stakeholders, namely, NVS, NESTS and NSDC and the process for setting up of 1,200 skill labs will be completed by 31st December 2024. The Committee, while appreciating the efforts being made by the Ministry had desired the Ministry to reinvigorate their monitoring mechanism and constantly engage with the agencies for supply and installation of the requisite skill labs equipment so as to fast track the establishment process within the stipulated time so that all 1200 skill labs are set up by the target date viz. 31st December 2024.

36. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The suggestions of the Learned Committee are noted. It is to apprise that MSDE is regularly coordinating with the stakeholders engaged in the project DoSEL, MOTA, NVS, NESTS, NSDC and agency onboarded for the supply of equipment, through regular review meetings and formal communications. Additionally, a digital MIS platform has been created by NSDC for regular tracking of dispatch, delivery and installation of equipment.

As of 31st March 2025 equipment for 1,194 labs have been delivered in the selected schools and delivery of equipment for six labs located in Arunachal Pradesh and Ladakh could not be undertaken due to adverse weather conditions. Out of the total delivered labs, 858 labs have been established”.

37. The Committee note that despite their recommendation to fast track the establishment process so that all 1200 skill labs are set up by the target date of 31st December 2024, the Action Taken Reply of the Ministry indicated that out of the total 1,194 labs delivered, only 858 labs have been established as on 31st March 2025. In respect of Arunachal Pradesh and Ladakh, delivery of equipment for six labs could not be undertaken due to adverse weather conditions. The Committee are concern at the slow pace of establishing these skill labs even after delivery of equipment and desire that the Ministry should engage in continuous follow up action with the agencies concerned so that the remaining 336 labs are set up within the next six months. The Ministry should also ensure that arrangements are made for delivery and setting up of equipment for six labs in Arunachal Pradesh and Ladakh, once the weather condition is favourable.

XI. DATABASE OF TRAINEES PLACED/EMPLOYED UNDER POLYTECHNIC

Recommendation (Para No.37)

38. The Committee had further noted that although the Ministry provides central assistance to States/UTs upto Rs. 19.72 lakh per polytechnic per annum to conduct training activities covered under the Component, the database of trainees placed/employed is maintained by the State/UT concerned. The Committee had desired that the Ministry should also be in possession of the data of the database of trainees placed/employed.

39. In their Action taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“Presently, the database of trainees placed/employed is maintained at the State/UT level as the Scheme is being implemented through them. The suggestion of the Committee to maintain the database of trainees placed/employed has been noted”.

40. Under the Component of training activities by Polytechnics, the Ministry provides central assistance to States/UTs upto Rs.19.72 lakh per polytechnic per annum and the database of trainees placed/employed is maintained by the State/UT concerned. In their earlier Report, the Committee had desired that the Ministry should also be in possession of the database of trainees placed/employed. The Ministry have stated in their Action Taken Reply that the suggestion of the Committee has been noted. Keeping in mind the fact that placement is a critical benchmark to assess the success of any training programmes, the Committee urge the Ministry to act upon their recommendation in right earnest and take immediate steps to maintain the database of trainees placed/employed. The data so obtained may be utilized for refining the training Component under the Scheme of Polytechnics as well as optimizing resource allocation.

XII. NATIONAL SCHEME ON ITI UPGRADATION

Recommendation (Para No.38)

41. The Committee in their 43rd Report (17th Lok Sabha) on Demands for Grants (2023-24) of the Ministry of Skill Development and Entrepreneurship, had laid emphasis on the need for focused attention and to step up efforts with regard to entrepreneurship development in the country and developing training infrastructure and programme to cater to the skilling requirements. Towards this goal, the Ministry in the Demands for Grants- 2024-25 had introduced a new centrally sponsored scheme namely 'New ITI Upgradation Scheme' with a budget allocation of Rs.1000 crore for the FY 2024-25.

42. The overall funds sought by the Ministry for 2024-25 was Rs. 3381.70 crore, while the amount allocated by the Ministry of Finance is Rs. 4520.00 crore. The significant increase in the BE is basically due to the introduction of the new Scheme for which Rs. 1000 crore had been allocated. This Centrally Sponsored Scheme is to be implemented in 5 years with total outlay of Rs. 60,000 crore where the GOI share is Rs. 30,000 crore, State Government share is Rs. 20,000 crore and industry Rs. 10,000 crore (including CSR funding).

43. The objective of the Scheme is to boost skilling in collaboration with state governments and industry. 1000 Industrial Training Institutes will be upgraded in hub and spoke arrangements with outcome orientation. Course content and design will be aligned to the skill needs of industry, and new courses will be introduced for emerging needs.

44. The Committee had been apprised that the Ministry are in the process of seeking approval for the Scheme announced in Budget for 2024-25 and are conducting the necessary consultations with various stakeholders so as to ensure optimum funding, enhance state and industry partnership and prepare detailed guidelines. The targets will be set after receiving inputs from various stakeholders. The funds will be released after the approval of the Scheme is accorded by Cabinet.

45. The Committee had also been apprised that as the Scheme is still under formulation stage, the Department of Expenditure had permitted to spend upto Rs.10.00 Crore for preparatory activities. The Scheme is likely to be launched in January, 2025 and given the time available thereafter, the RE had been reduced to Rs. 294.00 Crore, which was subject to the approval of the scheme by December, 2024. The Committee, while appreciating the efforts being made to prepare detailed guidelines and pursuing for necessary approval of the Scheme, had expected that the necessary approval will be accorded soon and the Ministry will be able to utilise the reduced RE during the remaining part of 2024-25.

46. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development and Entrepreneurship have stated as follows:-

“The Committee would appreciate that the MSDE has undertaken several stakeholder consultations involving Industries, Industry Associations, State Governments/UTs, Global best practices and inter-ministerial consultations. Currently, MSDE is seeking necessary approval of scheme. The fund utilization in the current FY 2024-25 would be commensurate to the time remaining in the current FY post approval of the scheme”.

47. The Committee note the Ministry is currently seeking the necessary approval for the Centrally Sponsored Scheme of ‘New ITI Upgradation Scheme’ announced in the Budget 2024-25 with the objective to boost skilling in collaboration with the State Governments and industry. The

Committee are concern that approval of the Scheme could not be obtained during the FY 2024-25 and call upon the Ministry to pursue the matter at the Highest level and apprised them of the progress in this regard. The Committee express dissatisfaction on the delay in implementation of the ITI upgradation Scheme and urge the Ministry to roll out the Scheme without any further delay.

CHAPTER-II

RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

(Recommendation Para No.1)

The Committee note that the Budget Estimates for the year 2023–24 was Rs.3517.31 crore and the Revised Estimate was Rs. 2660.18 crore whereas the Ministry were able to spend Rs. 2146.92 crore only viz. 80.70% w.r.t RE. While the expenditure under Central Sector Scheme viz. 'Skill India Programme (SIP)' was 75%, in respect of the Centrally Sponsored Schemes viz. 'Strengthening of Infrastructure for Institutional Training (SIIT)', 'Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP)' and 'Skill Strengthening for Industrial Value Enhancements (STRIVE)' was 84.60%, 87.48% and 98.28% respectively w.r.t RE. As informed by the Ministry, the major budgetary shortfall in FY 2023-24 was in the Schemes such as the 'Skill India Programme (SIP)', 'Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP)', 'Skill Strengthening for Industrial Value Enhancements (STRIVE)', and 'Strengthening of Infrastructure for Institutional Training (SIIT)'. In the case of 'Skill India Programme', the formal approval was not received. The enrolment of apprentices engagements, especially, the North-Eastern Region (NER) under the 'National Apprenticeship Promotion Scheme, fell short of expectations. For the 'SANKALP' Scheme, funds could not be disbursed to certain implementing agencies that failed to meet milestones as per the approved Memorandum of Understanding (MoU) and guidelines. In addition, various projects approved in different Project Approval Board (PAB) meetings had to be dropped or discontinued due to inadequate responses from implementing agencies, prospective vendors, or consultants. Delays in procurement process also hindered the implementation of some projects. High SNA balances and non-utilisation of previously released funds by States/UTs also contributed to lower disbursements under the 'SANKALP,' 'STRIVE,' and 'SIIT' Schemes.

Although, the Ministry have acknowledged shortfall year after year in utilizing budget outlays, the Committee are pleased to note that w.e.f. 2023-24, the Ministry have streamlined the structure of the schemes, which has resulted in improved pace of expenditure in comparison to the previous two years.

REPLY OF GOVERNMENT

The restructuring of the scheme effective from the financial year 2023-24 has significantly improved the expenditure pace post-restructuring. The consistent shortfall in utilizing budget outlays in previous years was primarily due to the non-approval of the 'Skill India Programme', which is the largest scheme of this Ministry and constitutes 60-65% of the total budget of the Ministry. Although this scheme was recommended by the EFC on 27.07.2022, it received Cabinet approval only on 07.02.2025. Consequently, the Ministry had to request fund releases from the Department of Expenditure (DoE) periodically, pending Cabinet approval. The delay in approval and staggered permissions for fund releases resulted in lower than expected expenditure. The Cabinet's approval of the 'Skill India Programme' on 07.02.2025 has resolved this significant spending issue. Consequently, as of 31.03.2025, the Ministry's expenditure stands at ₹ 2936.04 crore, which is 89% of the Revised Estimates (RE), surpassing the expenditure of the last three years.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.2)

During 2024-25, while the BE is Rs. 4520.00 crore, the tentative RE is Rs. 3300.83 crore and the actual expenditure as on 21.11.2024 was Rs. 1234.83 crore. As informed by the Ministry, around Rs. 400 crore is expected to be spent by the end of FY-2024-25, under the 'Secretariat', 'Other Central Expenditure' and approved 'Centrally Sponsored Schemes' heads. The Ministry have also informed that the expenditure in two key schemes namely 'Skill India Programme' and the 'New ITI Upgradation Scheme' will depend upon their approval by the Cabinet. The Department of Economic Affairs have agreed for the Revised Estimates of these Schemes subject to the conditions that the Schemes get the approval of the Cabinet by December, 2024. Therefore, any further/significant expenditure in these Schemes would be possible only after they are approved by the Cabinet. Taking cognizance of the submission of the Ministry that considering the limited time available in the current financial year, the RE has been reduced, the Committee feel that it is a prudent measure. The Committee expect that the two Schemes get approval of the Cabinet by December, 2024 and desire that the Ministry would be able to utilise the funds by the end of current financial year.

REPLY OF GOVERNMENT

The 'Skill India Programme' received Cabinet approval on 07.02.2025. This approval has facilitated better utilization of allocated funds by the Ministry. As a result, as of 31.03.2025, the Ministry's expenditure stands at ₹ 2936.04 crore, surpassing the expenditure of the past three years. Additionally, the 'New ITI Upgradation Scheme' announced in this year's regular budget, is in the process of obtaining Cabinet approval. The EFC recommended the scheme on 13.01.2025, and the Finance Minister approved the draft Cabinet Note on 19.02.2025. Once approved, the expenditure under this scheme will also begin from the financial year 2025-26. (Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.3)

The Ministry have also mentioned that in the case of other Schemes like 'SANKALP', 'STRIVE', 'SIIT', the SNA balances with States/UTs are being reviewed regularly and States are being asked to either utilize the balances or refund to the CFI, so as to enable further releases to the States/UTs. The Ministry have, however, assured utilization of the entire allocated RE amount under these Schemes by the end of 2024-25. The Committee expect the Ministry to make concerted efforts and honour their commitment for optimal utilisation of funds during the remaining part of the current fiscal.

REPLY OF GOVERNMENT

Reply of Recommendation Para 2 may be referred.
(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.4)

The Committee also appreciate the monitoring being conducted via the CNA and SNA reporting system and desire the Ministry to reinvigorate the monitoring mechanism and constantly engage with the implementing agencies of various schemes/projects including the State/UT Governments to fast track the execution process and to further streamline expenditure and optimize fund utilization.

REPLY OF GOVERNMENT

The Ministry has successfully reduced all CNA balances to zero through concerted efforts and has transitioned the 'Skill India Programme' from the CNA model to the TSA-Hybrid model. Currently, funds under the scheme are being disbursed via the TSA-Hybrid model. Furthermore, the Ministry is actively monitoring the SNA balances of various Centrally Sponsored Schemes, instructing agencies to either utilize the funds or return any unspent amounts to the Consolidated Fund of India (CFI).

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.6)

The Committee note that the Skill India Programme (SIP) is a composite Central Sector Scheme consisting of three components namely, Pradhan Mantri Kaushal Vikas Yojana 4.0 (PMKVY.4.0), Jan Shikshan Sansthan and Pradhan Mantri-National Apprenticeship Promotion Scheme (PM-NAPS). Annually, more than one crore youth benefit from the Programme, which is aimed at equipping youth with skills for better livelihoods.

As regards financial progress during 2023-24, the Committee note that the funds sought for the Skill India Programme during 2023-24 was Rs. 2398.00 crore, while the funds allocated viz.BE was Rs. 2278.37 crore and RE was Rs.1733.33 crore, whereas amount actually spent was Rs.1300.50 crore resulting in unspent balance of Rs. 432.83 crore. With regard to shortfall in expenditure during 2023-24, the Ministry have stated that the 'Skill India Programme' is yet to receive formal Cabinet approval, necessitating periodic permission from the Department of Expenditure to incur expenditure under this Scheme. The Ministry have further mentioned that staggered approvals and the uncertainty of funding has impacted the full-fledged roll out of the Scheme, slowing the implementation of planned activities due to constrained expenditures.

As regards financial progress during 2024-25, the Committee note that the BE for 2024-25 is Rs. 2685.64 crore, the tentative RE as per the pre-budget discussion is Rs. 2318 crore, the Quarterly Expenditure Plan and the actual expenditure upto 30.09.2024 is Rs. 1591.45 crore and Rs. 895.21 crore respectively. With regard to the reasons for the increase in funds sought and allocation for the FY 2024-25 despite the fact that there was underutilization in 2023-24, the Ministry have stated that it was anticipated that the Ministry would secure Cabinet approval for the 'Skill India Programme' within the financial year 2024-25. The scheme's yearly outlay, as approved by the Expenditure Finance Committee (EFC) for 2024-25, amounts to Rs. 2547.34 crore, and this sum was requested for the said year. However, the Ministry of Finance, Department of Economic Affairs, on 14th March, 2024 communicated that Cabinet approval had been obtained to fund the 'Skill India Programme' from the reserve fund of 'Madhyamik and UchchatarShikshaKosh (MUSK)' and allocated Rs. 2685.64 crore in BE-2024-25 for financing the programme through 'MUSK'. The Ministry have further mentioned that the Department of Expenditure have

permitted to spend upto Rs.895.21 crore only in the 'Skill India Programme', pending the Cabinet approval and this entire permitted amount has already been spent. Any further expenditure in this Scheme will depend upon the Ministry obtaining Cabinet approval for the Scheme and further permission for expenditure by the Department of Expenditure.

The Committee have been apprised that the Draft Note for the Cabinet on Skill India Programme was submitted to the Cabinet in the month of August 2022. However, based on the recent discussions, the Ministry have been directed to revise the draft Note for the Cabinet and the same is under submission. The Committee have also been apprised that the Ministry is rigorously following up with concerned authorities to get the Skill India Programme approved from the Cabinet and once approved, the implementation of the scheme will be more systemic, and the performance will improve.

REPLY OF GOVERNMENT

Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 4.0 is under implementation as per recommendations of the Expenditure Finance Committee (EFC) with an outlay of ₹6,000 crore. Three separate proposals for PMKVY 4.0, PM-National Apprenticeship Promotion Scheme (PM-NAPS), and Jan Shikshan Sansthan (JSS) were considered in the EFC meeting held on 27th July 2022 and as per its recommendations all these separate schemes have been combined into a composite central sector scheme 'Skill India Programme' for which an outlay of ₹8,800 crore was recommended. Subsequently, in the absence of Cabinet approval, the Skill India Programme covering PMKVY 4.0 was under implementation as per recommendations of EFC and budgetary allocations approved by Department of Expenditure (DoE), Ministry of Finance time to time.

Now, Skill India Programme (SIP) comprising of PMKVY 4.0, PM-NAPS and JSS has been approved by the Union Cabinet on 7.2.2025 with an outlay of ₹8,800 crore from FY 2022-23 to 2025-26. As on 31.03.2025, the Ministry has utilized 100% of the RE (2024-25) earmarked for PMKVY 4.0 i.e. ₹1,538.00 crore. The scheme will be implemented in FY 2025-26 with proper planning for better outcome. As regards NAPS, a total of Rs.586.23 Cr. has been released during the FY 2024-25. As far as the JSS Scheme is concerned, an expenditure of Rs. 144.47 Cr. in FY 2024-25 has been incurred, which is around 99.63 % of Final Estimates i.e. Rs. 145 Crores. The RE for FY 2024-25 was Rs. 180.00 Crores.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.7)

The Committee find that the primary reason for under-utilization of funds and slow progress of Skill India Programme is non-receipt of formal approval of Cabinet for which the Ministry is making sincere efforts since 2022. The Committee appreciate that despite the reason being beyond the control of the Ministry, the performance of the Scheme during the first two quarters of 2024-25 is upto the mark considering the fact that the funds amounting to Rs. 895.21 crore, as permitted to be utilized by the Department of Expenditure, have already been spent upto 30.09.2024. The Committee, however, urge the Ministry to continue to pursue the matter in the right earnest for expediting the process of approval for the Skill India Programme, which would facilitate utilization of the earmarked funds in a timely and even manner. The Committee expect that after timely receipt of approval from the Cabinet, the Ministry would be able to meet the committed liabilities by utilizing the remaining amount of Rs. 1423 crore out of the tentative RE of Rs. 2318 crore during the remaining part of the current fiscal.

REPLY OF GOVERNMENT

Skill India Programme (SIP) comprising of PMKVY 4.0, PM-NAPS and JSS has been approved by the Union Cabinet on 7.2.2025 with an outlay of ₹8,800 crore from FY 2022-23 to 2025-26. As on 31.03.2025, the Ministry has utilized 100% of the RE (2024-25) earmarked for PMKVY 4.0 i.e. ₹1,538.00 crore. The scheme will be implemented in FY 2025-26 with proper planning for better outcome. As regards NAPS, a total of Rs.586.23 Cr. has been released during the FY 2024-25. As far as the JSS Scheme is concerned, an expenditure of Rs. 144.47 Crores in FY 2024-25 has been incurred, which is around 99.63 % of Final Estimates i.e. Rs. 145 Crores. The RE for FY 2024-25 was Rs. 180.00 Crores.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.8)

The Committee have also been apprised that the flagship ‘Skill India Programme’ is being integrated into the TSA-Hybrid fund flow system, which is expected to further streamline expenditure and optimize fund utilization through just-in-time release of funds. The Committee desire that the integration process be expedited and completed in a time bound manner so as to achieve the desired objectives.

REPLY OF GOVERNMENT

Reply of Recommendation Para 4 may be referred.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.9)

The Committee note that PMKVY 4.0 (2022-26) has been designed with various new elements including On-the-job training (OJT), Integration and mainstreaming of vocational education with general education as per ‘National Education Policy’ (NEP) 2020. Training is being imparted in Short-Term Training (STT), Recognition of Prior Learning (RPL) and Special Projects (SP). One of the key features of PMKVY 4.0 is expanding the delivery network for skill development through cross utilization of resources by setting Skill India Centres (SICs) in Institutes of National Repute, Schools, Colleges, Universities, Technical Institutions, etc. At present, there are 2,778 SICs. The educational institutions having more than 300 SICs each are AICTE Affiliated Colleges (649), CBSE Schools (459), JawaharNavodayaVidyalayas (JNVs) (363) and KendriyaVidyalaya (KVs) (344). No separate infrastructure is being created in the educational institutes and their existing infrastructure is being utilized for the implementation of the Scheme. All the educational institutions are implementing the skilling under the Scheme without hampering their regular activities for the students from the schools, colleges, universities, etc and all kind of support in terms of trainers and facilities are provided to them. Trainers may be their own teaching staff or may be hired from the pool of trainers. Assessors are being engaged by the assessment agencies for conducting the assessment of the job role as per defined norms as prescribed by National Council for Vocational Education and Training (NCVT).

The Committee note that the funds allocated during 2022-23 was Rs.1442 crore and amount actually spent was Rs.233.26 crore. During 2023-24, Rs.1558 crore was allocated and

amount actually spent was Rs.502 crore. The Ministry have stated that the Scheme was implemented for only three months in 2022-23 after getting the approval of Department of Expenditure, Ministry of Finance in November 2022 for release of funds. Similarly, due to the staggered approvals received in 2023-24, the Scheme could not be implemented uniformly throughout the year. Due to these reasons, the physical performance and utilization of funds under the Scheme is less.

The Committee have also been apprised that during 2024-25, Department of Expenditure, Ministry of Finance have provided the approval for making an expenditure of Rs. 646.10 crore till July 2024 during the Vote on Account period and the Ministry have exhausted the same i.e. 100% utilization of the funds available with the Ministry. Department of Expenditure vide OM dated 30th September 2024 have asked the Ministry to expedite the approval of the Skill India Programme from the Cabinet for release of funds under the Scheme, which is awaited.

The Committee find that the Scheme was effectively implemented for only 13 months from February to March 2023, from September 2023 to March 2024 and from May to August 2024 in during 2022-23, 2023-24 and 2024-25. Due to staggered approvals the performance of the Scheme has not been upto the mark during 2022-23 and 2023-24. However, during 2024-25, the performance has improved as the funds of Rs. 646.10 crore provided by Department of Expenditure, Ministry of Finance during 2024-25 have already been utilised by the Ministry and further allocation will depend on approval of SIP by the Cabinet for which the Ministry have been pursuing the matter. The Committee further note that the tentative Revised Estimates for 2024-25 is Rs. 1,538.00 crore and, as stated by the Ministry, there is a committed liability of approximately Rs. 800 crore. The Ministry have assured that after the approval of the Skill India Programme, the Ministry will be able to exhaust the RE during the remaining part of the current financial year.

REPLY OF GOVERNMENT

Skill India Programme (SIP) comprising of PMKVY 4.0, PM-NAPS and JSS has been approved by the Union Cabinet on 7.2.2025 with an outlay of ₹8,800 crore from FY 2022-23 to 2025-26. As on 31.03.2025, the Ministry has utilized 100% of the RE (2024-25) earmarked for PMKVY 4.0 i.e. ₹1,538.00 crore. The scheme will be implemented in FY 2025-26 with proper planning for better qualitative outcome and optimal utilization of the allocated funds.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.10)

The Committee observe that staggered approvals and the uncertainty of funding has impacted the full fledged roll out of the Scheme, slowing the implementation of planned activities due to constrained expenditures. The Committee recommend the Ministry to take up the matter earnestly for expediting the process of approval for the Skill India Programme, which eventually would facilitate utilization of the funds outlay for the Scheme in a timely and even manner. The Committee expect that the necessary approval will be accorded soon and,thereafter, the implementation of the scheme will be more systemic and the performance will improve. The Committee trust that the Ministry would be able to meet their commitment of utilizing the remaining funds.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

Now, Skill India Programme (SIP) comprising of PMKVY 4.0, PM-NAPS and JSS has been approved by the Union Cabinet on 7.2.2025 with an outlay of ₹8,800 crore from FY 2022-23 to 2025-26. As on 31.03.2025, the Ministry has utilized 100% of the RE (2024-25) earmarked for PMKVY 4.0 i.e. ₹1,538.00 crore. The scheme will be implemented in FY 2025-26 with proper planning for better outcome. As regards NAPS, a total of Rs.586.23 Cr. has been released during the FY 2024-25. As far as the JSS Scheme is concerned, an expenditure of Rs. 144.47 Cr. in FY 2024-25 has been incurred, which is around 99.63 % of Final Estimates i.e. Rs. 145 Crores. The RE for FY 2024-25 was Rs. 180.00 Crores.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.11)

As regards physical progress, the Committee note that the physical target for enrolment during 2022-23 was 36 lakh, but only 2.28 lakh candidates were enrolled, in 2023-24 target was 54 lakh and achievement was 21.32 lakh, during 2024-25, the target is to enrol 45 lakh candidates, however only 5.7 lakh candidates have been enrolled. The Committee find that as on 31.10.2024, 29.32 lakh candidates have been enrolled, 20.34 lakh trained; 12.69 lakh assessed, 11.59 lakh certified and 3.96 lakh are ongoing training. As is evident, the physical progress is remarkably slow. The Committee have been apprised that the Ministry have large number of pending proposals received from Industries/ Industry Associations/ Educational Institutions and various States Skill Development Missions (SSDMs) requesting for target allocation under the Scheme. In addition, the Ministry is constantly trying to engage Industries and Sector Skill Councils to ensure their participation under the Scheme. The Committee desire that after approval of Skill India Programme, sincere efforts be made to clear the pending proposals of target allocation so as to improve the physical performance of the Scheme during the remaining period of 2024-25 and, thereafter also.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

MSDE is actively pursuing with the State Skill Development Missions (SSDMs) of the States / UTs for the State Action Plan and various industries for allocation of targets under the PMKVY 4.0 in FY 2025-26. MSDE is making all the efforts to align the target allocation strategy under the scheme with the sectors identified by the Government for Viksit Bharat namely Auto components & Automotive vehicles (including electric and other clean energy); electronic components and electronics; medical devices; chemicals; drones; defence, aerospace, and space; leather & footwear; furniture; food processing; and toys; National Priorities such as National Green Hydrogen Mission (NGHM), PM Surya Ghar: Muft Bijli Yojana, etc.; pursuing with the Institute of National Importance (INIs) such as IITs, IIMs, IIITs, NITs, etc. for getting them onboarded under the scheme. Further, MSDE is actively engaging with the Central Ministries / Departments for implementation of skilling in convergence with them such as Ministry of Electronics and Information Technology (MeitY), Ministry of Tourism, Ministry of Civil Aviation, Ministry of Shipping, Ministry of Women and Child Development, Ministry of Jal Shakti, Ministry of Housing and Urban Affairs, and their institutes such as Central Institute of

Petrochemicals Engineering & Technology (CIPET), National Institute of Electronics and Information Technology (NIELIT), etc. The strategy is to prioritize skilling in new-age sectors such as Semiconductors, Green Hydrogen, Cybersecurity, Telecom, Automotive, IT & Electronics, etc. and also State specific sectors such as Tourism, Textile, Food Processing, Marine, Construction, etc.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.12)

The Committee feel that there has been reasonable success in the achievement front even if it is marred with shortfall in target as per the quarterly expenditure plan for the reasons beyond the control of the Ministry. The Committee desire that to standardise the monitoring templates, the Ministry should make concerted efforts during the remaining period of the current fiscal, and hold periodic review meetings with the Implementing Agencies (NSDC and States/UTs) to meet the physical target, and maximize optimum utilization of funds under the Scheme.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

MSDE is actively engaging with the State Skill Development Missions (SSDMs) of the States / UTs and formalizing their role in implementation and monitoring under the PMKVY 4.0. MSDE has recently issued a Standard Operating Procedure (SOP) on streamlining the assessment and certification process. Monitoring guidelines under the scheme are under process of revision and once issued, it will certainly lead to better outcome. The scheme will be implemented in FY 2025-26 with proper planning for better qualitative outcome and optimal utilization of the allocated funds.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.13)

The Committee also find that during the period of implementation of the Scheme viz. during 2022-23 to 2024-25 while 20.34 lakh candidates were trained, only 11.59 lakh (56%) were certified. The Committee desire the Ministry to find out the reasons for low certification and, if there is any scope for improvement in course contents or job roles or any other parameters, the same may be addressed so as to increase the number of certified candidates

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

MSDE has recently issued a Standard Operating Procedure (SOP) on streamlining the assessment and certification process. All the processes have been defined with timelines and non-compliances will lead to penalty on the defaulting entity, be it Awarding Body or the Project Implementation Agency (PIA). Further, MSDE is actively working with the National Council for Vocational Education and Training (NCVT), the skilling regulator, for improving the job roles and their content and curriculum. More than 1,500 outdated job roles have been archived from the skilling ecosystem. Under PMKVY 4.0, to keep pace with evolving industry demands and

advent of new age technology, 400+ new courses on AI, 5G technology, Cyber security, Green Hydrogen, Drone Technology, have been introduced, focusing on emerging technologies and future skills. Also, introduction of On-the-Job Training (OJT) in the job roles under the PMKVY 4.0, will ensure that candidates gain real-world exposure and industry experience.
(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.14)

The Committee further note that placement has been delinked under PMKVY 4.0 to lay emphasis on empowering trained candidates to choose their career path with focus of entrepreneurship and livelihood creation. While On the Job Training (OJT) has been mandated under Short-Term Training (STT) to have better industry exposure and interest by Employer to engage, there is a provision to track the candidates upto one year from the date of certification through the Skill India Digital Hub (SIDH). The Committee have also been apprised that through SIDH, the trained candidates will be able to have access to jobs, apprenticeship, and other facilities including loans for entrepreneurship.

The Committee would like to impress upon the Ministry that effective trainers need both technical expertise and solid teaching skills. Subject-matter experts can often help, but even experts might not be the best instructors. In the opinion of the Committee, the trainers should be provided the necessary skills to become better mentors and transfer knowledge effectively. The Committee also desire that a robust professional supervision and feedback system be implemented during the course. In fact, collecting training feedback regularly can help identify areas of improvement within the training process, and address any unhealthy habits before they become critical.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

MSDE is actively engaging with the industries for onboarding them under PMKVY 4.0 for implementation of skilling as well as empanelling them as Awarding Bodies (ABs) under NCVET such that the pool of ABs increases in the skilling ecosystem. Also, provision of separate funds is there in the scheme for creation of a pool of trained trainers and assessors. Skilling imparted by Training of Trainer (ToT) certified trainers will lead to better outcomes for the candidates. Further, call validation are being carried out on regular basis for taking feedback of candidates on the training delivery, availability of training facilities, trainers, overall quality of training under the PMKVY 4.0. Currently, National Council of Applied Economic Research (NCAER) has been engaged for conducting impact assessment of PMKVY 4.0.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.15)

The Committee find that although physical, financial and performance targets for PMKVY 4.0 have been fixed by the Ministry no such target has been stipulated for the number of placements to be made or the number of estimated employability of the youth under Short Term Training

(STT) and Special Projects (SP) Schemes. The Committee are of the considered opinion that the focus of the Ministry should be concentrated on the skill enhancement of the candidates and generation of employment/placement for the trained/certified youth. The Committee feel that the very purpose of skill development is defeated if it does not lead to employment generation. The Committee, therefore, desire that in addition to the number of candidates trained, assessed and certified, the data of the number of candidates placed should also be made available. The Committee also feel that the period of tracking of certified candidates also needs to be increased from one year to some reasonable period.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

The proposed strategy for allocation of targets under Short-Term Training (STT) including Special Projects under PMKVY 4.0 will be outcome oriented, be it placement, internship, apprenticeship or self-employment. The same will be reported on the Skill India Digital Hub (SIDH). In case of Recognition of Prior Learning (RPL), the mobility of the candidates or increase in their wages, etc. after the upskilling / reskilling will be captured through SIDH for capturing the outcome of the skilling under the scheme.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.16)

The Committee appreciate the efforts of the Ministry that so far 2,778 SICs have been established in different educational institutions which impart skill training. The Committee, however, note that there are only 12 SICs in 31 National Institute of Technology (NIT), 26 Indian Institute of Information Technology (IIIT), 23 Indian Institute of Technology (IIT) and 21 Indian Institute of Management (IIM) in the country. Considering the fact that the National Education Policy (NEP) 2020 gives special emphasis on integration of vocational education with general education to help students to acquire industry relevant skills leading to gainful employment, the Committee desire that the number of Skill India Centres (SICs) in these educational institutions be suitably increased.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

MSDE is actively pursuing with the Institutes of National Importance (INIs) such as IIMs, IITs, IIITs, NITs, IISER, etc. to get them onboarded under the PMKVY 4.0 for imparting skilling. A workshop was held with the INIs on 19.03.2025 at Kaushal Bhawan and dedicated handholding support has been provided to them for their smooth onboarding under the scheme. It is expected that the number of INIs under the scheme will increase in due course.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.17)

The Committee have been apprised that the Ministry are actively collaborating with Department of School Education and Literacy (DoSEL) and Department of Higher Education (DoHE) under Ministry of Education (MoE) for the participation of the educational institutes under their jurisdiction in the implementation of skilling under PMKVY 4.0. In this regard, a Joint Working Group (JWG) comprising senior level officers from MSDE, DoSEL, DoHE, Central Board of Secondary Education (CBSE), All India Council of Technical Education (AICTE), University Grants Commission (UGC), Navodaya VidyalayaSamiti (NVS), KendriyaVidyalayaSangathan (KVS) have been constituted for steering skill development in educational institutions. The Committee desire that proper support be provided to the educational institutions to ensure that their skill hubs become dynamic learning centres, fostering creativity, problem-solving, and hands-on experience among students, and as stated in the design principles of the Scheme, be aligned to requirements of new-age and futuristic job roles such as AI-Data Engineer, Telecom Technician-IoT Devices/Systems, Drone Manufacturing and Assembly Technician, Additive Manufacturing (3D Printing), Kisan Drone Operator, Application Developer- Web & Mobile, etc. The Committee appreciate that 4.55 lakh candidates have been enrolled in New Age Job roles across the country.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

Under PMKVY 4.0, to keep pace with evolving industry demands and advent of new age technology, 400+ new courses on AI, 5G technology, Cyber security, Green Hydrogen, Drone Technology, have been introduced, focusing on emerging technologies and future skills. The number of skilled under futuristic job roles is expected to increase considering the marked demand and requirement.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.18)

The Committee also observe that one likely notable challenge in the implementation of the Scheme is the disconnect between the NSDC and the Industry, and the skill development programmes often fail to align with the actual region/local demand for skills, creating a mismatch between training and local economic needs. The Committee, therefore, desire the Ministry to undertake skill gap assessments on regular basis and enhance the programme's effectiveness by aligning PMKVY with the industry to match the local economic needs for making skill training programme employable and create skills ecosystem with appropriate governance to improve individuals skills and adapt to changes.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

In this regard, it is informed that MSDE is conducting a national level skill gap study through National Council of Applied Economic Research (NCAER) under Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) scheme. Once the report is published, MSDE will be better able to address the skill gaps by aligning it with the skilling

imparted under the scheme. Further, MSDE is actively engaging with the States, Central Ministries / Departments, Sector Skill Councils (SSCs), etc. to understand the skill gaps and allocate target accordingly under PMKVY 4.0.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.19)

The Committee also desire that periodic Webinars/Seminars/Workshops be held to spread awareness of the Scheme at the grass root level so that the actual needy beneficiaries residing in remote villages, tribal areas, interior slums are benefited. In addition, the Committee feel that there is a need to conduct a meticulous and detailed market research and analysis on demographic, sectors, trade and job roles so as to understand the job market and find employment opportunities.

REPLY OF GOVERNMENT

The Observation/recommendation of the Committee is noted for compliance.

In this regard, it is informed that MSDE is conducting a national-level skill gap study through the National Council of Applied Economic Research (NCAER) under the Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) scheme to assess the demography, sectors, trades, and job roles, with the objective of gaining insights into the job market and identifying employment opportunities. Accordingly, the skilling imparted under PMKVY 4.0 may be aligned with the findings of the report in due course.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.20)

The Committee note that the National Apprenticeship Promotion Scheme (NAPS) aims to promote apprenticeship training in the country, by providing partial stipend support to the apprentices engaged under the Apprentice Act, 1961. National Apprenticeship Promotion Scheme (NAPS) was launched in August 2016 and NAPS-2 launched in August 2023 following the launch of Direct Benefit Transfer (DBT) of stipend support.

The Committee note that during the last three fiscal i.e. 2021-22; 2022-23 & 2023-24, the physical achievement in apprenticeship training was only 75.35%. The Committee are deeply concerned to note that while the physical target for FY 2024-25 is to engage 12 lakh candidates, as on 10.10.2024, only 4.95 lakh apprentices could be engaged. The Ministry have stated that there exist certain challenges such as delays in onboarding especially due to introduction of DBT mode of payment of Government's share of stipend from the earlier physical reimbursements of claims and limited participation from specific sectors for which the Ministry are proactively taking a range of measures to address the shortfall in apprenticeship engagement and to ensure the achievement of the ambitious target of 12 lakh apprenticeships for the FY 2024-25. The Committee call upon the Ministry to intensify their efforts so as to improve the physical progress in the remaining part of the current fiscal to a considerable extent.

REPLY OF GOVERNMENT

Efforts are being made to enhance the engagement of apprentices. As on 31.03.2025, a total no. of 9.85 lakh apprentices have been engaged against the target of 12 lakh (82.08% of the target) for the year 2024-25.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.22)

The Committee further note that lack of awareness among the youth is one of the reasons for the shortfall in apprenticeship engagement. In this regard, the Ministry have informed that Pre-apprenticeship Mela activities are undertaken for sensitization and mobilization to encourage enhanced participation of candidates. The Committee observe that during the period June 2022 to 30th September, 2024 i.e. for over a period of 2 years and 3 months, Pradhan Mantri Apprenticeship Melas (PMNAM) were organised at 4259 locations in which 31234 establishments participated, 844592 apprenticeship vacancies existed, which were attended by 517409 candidates whereas the number of contracts generated was 907298. The Committee also note that 203 workshops have also been conducted across different States. The Committee desire the Ministry to increase the number of PMNAM as well as workshops and also launch awareness drive through all possible means viz. print, electronic and social media so as to reach intended beneficiaries at the grassroots level. The Committee contemplate that disconnection between education and apprenticeship diminishes the perceived value of apprenticeship among students and especially among drop out youth and urge the Ministry to incentivize the stakeholders for better implementation of the Scheme.

REPLY OF GOVERNMENT

Till the month of February, 2025, 4988 Pradhan Mantri Apprenticeship Melas (PMNAM) were organized. After every PMNAM, apprenticeship contract generation is tracked for next 20 days. Around 10.47 lakh [10,47,552] contracts have been generated through the apprenticeship portal post PMNAM. The contracts may also include that were generated outside PMNAM. Every month before start of PMNAM, a letter was sent to State Secretaries dealing with education for sensitizing the event amongst school cohorts.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.23)

The Committee further note that currently under NAPS, specific target for women are not set, however, the number of women apprentices engaged under NAPS from FY 2018-19 till 30.09.2024, i.e. over a period of six years, is 6,74,901. The Committee appreciate the introduction of optional trades in apprenticeship training that encourages establishments to engage women apprentices which resulted in women apprentices' percentage participation increase from 7.7% in 2016-17 to 21 percent in 2023-24. As informed by the Ministry, efforts are being made to increase women participation through PMNAM and workshops and also during interactions with the Stakeholders (States, Sector Skill Councils, etc). The Committee impress upon the Ministry to continue their efforts in the direction so as to increase women participation under NAPS.

REPLY OF GOVERNMENT

During current financial year, the participation of women is a focus point under apprenticeship Training and the No. of women apprentices engaged under NAPS is 2.24 lakh as on 31.03.2025. This is around 22.74% of the apprentices engaged in the current FY 2024-25 (upto 31.03.2025) i.e. 9.85 lakh which shows an increase from past financial year 2023-24.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.25)

The Committee note that National Skill Gap Study is currently underway in collaboration with the National Council of Applied Economic Research (NCAER) across seven high growth sectors like agriculture, livestock, trade (retail), computer related services, textiles, automobiles, and energy/green energy. The objective of the study is to develop a framework that enables States to forecast skill needs in alignment with emerging economic trends. The Committee note that the study, which was expected to be completed by 31st October, 2024 is yet to be completed. The Committee expect the Ministry to make co-ordinated efforts and complete the study at the earliest so as to enable them to roll out guidelines on how States and Sector Skill Councils (SSCs) can select critical sectors, perform economic analysis, and project future workforce requirements and enhance their planning and training efforts.

REPLY OF GOVERNMENT

The Learned Committee is apprised that the MSDE has been working closely with the National Council for Applied Economic Research (NCAER) for the completion of the National Skill Gap Study for High-Growth Sectors. The study involved extensive consultations with stakeholders such as sector skill councils, line ministries and industries, which was a time consuming process. The framework for conducting skill demand assessment at sectoral and state level has been developed and workshops to disseminate the methodology for skill demand assessment and insights from the study have been organized at the State and National level. The study has been completed and the report has been accepted by MSDE.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.27)

The Committee note that the National Education Policy (NEP) 2020 underscores the integration of skill development with mainstream education. To strengthen this integration and for equipping students with practical skills alongside traditional academic learning, a comprehensive project has been initiated by MSDE under SANKALP to establish two vocational skill labs each in 400 JawaharNavodayaVidyalayas and 200 Eklavya Model Residential Schools (EMRSs) nationwide. The Committee appreciate that on the approval of Project Approval Board under SANKALP, such schools have been identified for setting up of vocational skill labs along with vocational skill for which the labs are to be set up.

REPLY OF GOVERNMENT

The appreciation of the Learned Committee is acknowledged.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.28)

The Committee have been apprised that the Request for Proposal for onboarding of agency for supply and installation of equipment was issued by NSDC on the GEM portal on 11th June, 2024 and post completion of procurement process, in September 2024, the work has been awarded. The Ministry have also stated that they are continuously monitoring the progress of the project along with all the stakeholders, namely, NVS, NESTS and NSDC and the process for setting up of 1,200 skill labs will be completed by 31st December 2024. The Committee, while appreciating the efforts being made by the Ministry desire the Ministry to reinvigorate their monitoring mechanism and constantly engage with the agencies for supply and installation of the requisite skill labs equipment so as to fast track the establishment process within the stipulated time so that all 1200 skill labs are set up by the target date viz. 31st December 2024.

REPLY OF GOVERNMENT

The suggestions of the Learned Committee are noted. It is to apprise that MSDE is regularly coordinating with the stakeholders engaged in the project DoSEL, MOTA, NVS, NESTS, NSDC and agency onboarded for the supply of equipment, through regular review meetings and formal communications. Additionally, a digital MIS platform has been created by NSDC for regular tracking of dispatch, delivery and installation of equipment.

As of 31st March 2025 equipment for 1,194 labs have been delivered in the selected schools and delivery of equipment for six labs located in Arunachal Pradesh and Ladakh could not be undertaken due to adverse weather conditions. Out of the total delivered labs, 858 labs have been established.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.29)

The Committee note that during 2023-24, the Ministry had projected a BE of Rs.500 crore, which was revised and approved at Rs.488.08 crore, whereas the actual expenditure was Rs.213.46 crore resulting in shortfall of Rs. 264.62 crore. The Committee note that the funds sought were based on three key factors like Existing National and State Components liabilities which were already committed; Projects proposal under Evaluation from aspirational/backward/tribal/LWE districts and Estimated reserve for New Projects. The Ministry attributed the shortfall to delay in project start-up for National Component; Slow Progress at the State/UT Level and Misalignment of District-Level Proposals. The Committee desire the Ministry to re-orient their activities prudently and confine to those approved schemes so that there could be optimal utilisation of funds allocated under the SANKALP Scheme.

REPLY OF GOVERNMENT

The observations of the Learned Committee have been noted. As advised, to ensure the optimal utilization of funds allocated for the SANKALP Scheme, only activities which were approved by the Program Approval Board (PAB) are undertaken. Regular monitoring of these projects is being carried out at various levels.

It is further submitted that the Ministry has undertaken focused measures to optimal utilisation of funds through review meetings with the States/UTs and by setting clear timelines for project closure. A letter dated 25th February 2025 has been sent to all implementing agencies under the National Component for the time-bound closure of activities, ensuring that no committed liabilities are created beyond March 2025 for the scheme. Additionally, a DO letter dated 13th February 2025 has been issued by the Secretary MSDE to the Chief Secretaries of 19 slow-performing States/UTs, providing guidance for the closure of activities before 31st March 2025, the submission of utilization certificates, and the remittance of any unspent balance to the Consolidated Fund of India (CFI).

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.30)

The Committee note that during 2024-25, out of the BE allocation of Rs.380 crores, the total expenditure incurred stand at Rs. 110.35 crores as on 30th September 2024. Out of the Rs. 380 crores, Rs. 288.51 crores is allocated towards the National Component and Rs.91.49 crore is allocated in the State Component. The balance amount to be utilized by March 2025 is Rs. 269.65 crores. The Committee also note that, as per the data furnished by the Ministry, many States require significant improvement due to low expenditure. The total funds released to States under SANKALP (cumulative upto 30.09.2024) is Rs. 156.71 crores, out of which a total of Rs. 58.82 crores has been utilized which comes to only 37.53 %. The Committee are dismayed to note the underutilisation of funds in the States/UTs despite an endeavour being taken and desire the Ministry to make concerted efforts for improving the utilisation of funds for the FY 2024-25 keeping in mind that no committed liabilities are created beyond March, 2025 for the Scheme.

REPLY OF GOVERNMENT

The observations of the Learned Committee are noted. This is to apprise that out of the total Budget Estimate (BE) allocation of Rs 380 crores for the fiscal year (FY) 2024-25, the Revised Estimate (RE) stood at Rs 350 crores. As of 31st March 2025, a total of Rs. 325.43 crore (93%) has been utilized.

It is submitted that up to 31st March 2025, the funds released under the State Component is Rs. 516.18 crores (including the State share), out of which Rs. 270 crores have been utilized.

It is further submitted that the Ministry has undertaken focused measures to improve fund utilization through review meetings with the States/UTs and by setting clear timelines for project closure. A letter dated 25th February 2025 has been sent to all implementing agencies under the National Component for the time-bound closure of activities, ensuring that no committed liabilities are created beyond March 2025 for the scheme. Additionally, a D.O. letter dated 13th February 2025 has been issued by the Secretary MSDE to the Chief Secretaries of 19 slow-performing States/UTs, providing guidance for the closure of activities before 31st March 2025, the submission of utilization certificates, and the remittance of any unspent balance to the Consolidated Fund of India (CFI).

It is to apprise the Learned Committee that there was a totalling error in Annexure-III of the written replies submitted earlier for the 'Demands for Grants (2024-25)' (SANKALP), in the 'Status of funds released to States under SANKALP (cumulative up to 30.09.2024)'. The correct total amount of funds released and to States and utilization (cumulative up to 30.09.2024) is Rs. 491.51 crore and Rs. 223.73 crore respectively instead of Rs. 156.71 crore and Rs. 58.82 crore as provided earlier. However, the State-wise figures provided in the Annexure are accurate. The corrected figures are hereby presented in revised **Annexure** for kind reference of the Learned Committee.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.32)

The Committee note that the SANKALP scheme was initially scheduled for completion by March 2023, however, due to Covid-19 Pandemic, the progress was severely disrupted from 2020 to 2022. The Department of Economic Affairs (DEA) granted 12 months extension till 31st March 2024. A further extension was granted by the Ministry of Finance for the financial year 2024-25 with a budget allocation of Rs. 380 crores, provided that the total expenditure remains within the approved outlay/expenditure under the scheme (i.e. Rs.1,650 crores) and that no committed liabilities are created beyond March 2025. The Ministry have informed that within the given time span available for project implementation for upto 31st March 2025, it was considerate not feasible to initiate many new or high cost project under the National and State Components for the budget estimate of the FY 2024-25. As a result, the budget estimate for FY 2024-25 was lower compared to that of FY 2023-24.

The Committee note that initially the Ministry had taken up 65 projects under the National Component of the SANKALP scheme, out of which 19 had been completed and 46 projects are on going. The Ministry have informed that that as on 30.09.2024, out of the 46 ongoing projects, 26 projects have been completed, 17 projects remain ongoing and 3 projects have been dropped. The Ministry have attributed that the completion of the remaining projects have been delayed primarily due to challenges in achieving projects milestones, technical issues with onboarding project onto the SANKALP module of the Skill India Digital Hub (SIDH) and the integration of the Aadhaar Enabled Biometric Attendance System (AEBAS) for non-NSQF courses. The Committee recognise the Covid related issues slowing down the projects for a limited period, but the factors cited for the delay were not completely out of control and could have been anticipated and prudently factored into project implementation. The Committee desire the Ministry to re-invigorate the monitoring mechanism and continuously engage with the implementing agencies so that all the ongoing projects could be completed on or before 31st March, 2025.

REPLY OF GOVERNMENT

The observations of the Learned Committee are noted. As mentioned in the response at para no. 30 and 31, the Ministry has undertaken focused interventions for continuously engaging with the implementing agencies so that all the ongoing projects can be completed before 31st March 2025. It is further submitted that the Ministry has undertaken focused measures for timely closure of the projects through review meetings with the States/UTs and by setting clear timelines for project closure. A letter dated 25th February 2025 has been sent to all implementing agencies under the National Component for the time-bound closure of activities, ensuring that no committed liabilities are created beyond March 2025 for the scheme. Additionally, a DO letter dated 13th February 2025 has been issued by the Secretary MSDE to the Chief Secretaries of 19 slow-performing States/UTs, providing guidance for the closure of activities before 31st March 2025, the submission of utilization certificates, and the remittance of any unspent balance to the Consolidated Fund of India (CFI).

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.33)

The Committee observe that when the project implementing agencies submit claims for a particular milestone as per the terms of agreement, clarifications are often sought when reviewing the evidence provided. When NCAER submitted a second milestone against National Skill Gap Study, the Ministry during review determined the methodology required further testing for robustness by adding two more sectors-one from manufacturing and one from renewable energy. Further, in the case of JEEVIKA, implemented by ASDC, during the review additional data was requested for substantiation of the milestone achievement. In the considered opinion of the Committee, for timely project completion and delivery, the communication between all Stakeholders concerned need to flow smoothly and they need to be kept in the loop and provided timely detailed information on projects requirements. The Committee are of the opinion that project management involves planning and organization of resource to move a specific task, event, or duty towards completion. Through project management, activities are performed using various methodologies, tools, skill sets and techniques to meet the requirements of a project.

The Committee note that with the advancement in technology, many project managers are using various project management tools these days. One such tool is ProofHub, a powerful online project management and planning software that helps to manage task effectively and promotes seamless collaboration and communication at the work place. The Committee desire that the Ministry while pursuing the National Skill Development Mission to create an end-to-end implementation framework and also spell out utilizing project management tool like ProofHub in the process of management of various projects of the Ministry, if found feasible at their end.

REPLY OF GOVERNMENT

The Learned Committee is apprised that the Skill India Digital Hub (SIDH) is being used an effective tool for management and monitoring of training activities under the various schemes/programs of MSDE. The platform caters to end to end trainee lifecycle from enrolment to placement of candidates where applicable. Dashboard for the various schemes such as PMKVY, SANKALP, JSS, NAPS, NIESBUD have been created for regular update on the

enrolment, assessment, certification and placement of candidates. The implementation progress is reviewed by the divisions from time-to-time for monitoring and course correction.

The training programs approved under SANKALP have been onboarded on the SIDH platform for end-to-end implementation from candidate enrolment to placement, where applicable. A separate SANKAP dashboard has been created on SIDH for regular update on the enrolment, assessment, certification and placement of candidates. The physical achievement of the projects have been mapped from time to time and progress deliberated with the implementing agencies during the review meetings held at various levels of MSDE.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.34)

The Committee note that the Scheme of Polytechnics erstwhile ‘Sub-mission on Polytechnics under coordinated action for Skill Development’ was transferred for convergence of central skill development schemes, from Department of Higher Education, Ministry of Education (former MHRD) to Ministry of Skill Development and Entrepreneurship (MSDE) in 2017 and further to Directorate General of Training in 2018. Under ‘Scheme of Polytechnics’ in DGT/MSDE, central financial assistance is provided by Government of India to various States/UTs. It has three components viz. (a). Setting Up of New Polytechnics in Un-served & Underserved Districts; (b). Central assistance for Construction of Women's Hostels in selected Polytechnics and (c). Central assistance for Up-gradation of selected Polytechnics. The Scheme has sunset date of 31st March, 2026.

The Committee note that under the Scheme, the BE for 2023-24 was Rs.106.38 crore whereas the revised estimate for the year was reduced to Rs.78.67 crore, out of which, the Ministry were able to spend only Rs. 66.55 crore resulting in shortfall of Rs. 12.12 crore. According to the Ministry, the funds were reduced at RE stage due to slow progress of States in submitting the Utilisation Certificates. The Ministry have also informed that as per the SNA guidelines governing fund releases under Centrally Sponsored Schemes, not more than 25% of the earmarked allocation for the State can be released in a single instalment. Subsequent releases are contingent upon the utilization of the released instalment and the SNA balance not exceeding 50% of the proposed release. Based on these conditions, further releases could not be made as the SNA balance was higher, and the State could not submit UCs during the last quarter of the financial year 2023-24, which affected the releases during that period. The Committee trust that reduction in the allocation of funds as compared to the proposals of the Ministry would not affect the implementation of the Schemes. The Committee, while taking note of the diligent follow-ups taken, however, urge the Ministry to take productive action to overcome the perennial problems so that Utilization Certificates are received well in time for the release of subsequent instalment and utilization of the entire allocated funds by the end of the Financial Year.

REPLY OF GOVERNMENT

The Ministry has been actively following up with States/UTs to ensure the timely submission of UCs. Several reminders have been sent. The Ministry is enhancing its coordination with States/UTs by assigning officers for direct engagement with the relevant officials and provide

support to resolve the issues in processing UCs, identify bottlenecks, and work collaboratively to resolve them.

The Ministry is fully committed to resolving the issue of delayed UC submissions and ensuring the full utilization of the allocated funds for the Scheme of Polytechnics.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.35)

The Committee further note that under the scheme Rs.49.90 crore was allocated for the Annual Plan of 2024-25. This allocated amount is released to various States/UTs for the completion of the Polytechnics Scheme. The scheme envisaged for development of Institutions *inter-alia* had a provision for construction of 499 women's hostels in various Polytechnics. In addition, 295 new Polytechnics were to be established in un-served and underserved districts and 500 existing polytechnics were to be upgraded in terms of infrastructure. The Committee find that out of 499 women's Hostels to be constructed, only 351 have been completed; out of 295 new Polytechnics proposed to be set up, only 159 have been set up; and out of the 500 existing polytechnics to be upgraded, only 105 polytechnics have been upgraded.

The Committee are of the considered opinion that Polytechnics are one of the keystone of the initiative of the Government to upskill the youth in the country. The Committee do not found the reasons attributed by the Ministry for not achieving the physical targets convincing i.e. slow implementation at the State Government level, Utilization Certificates (UCs), Statements of Accounts (SoAs) and Physical Progress Reports (PPRs) pertaining to previous releases are still awaited from the States. The Committee would, therefore, like to urge the DGT/MSDE to seriously look into the factors contributing to the under achievement of the targets of the Scheme, evaluate the implementation strategies and identify bottlenecks and administrative or logical challenges that have hindered the progress.

REPLY OF GOVERNMENT

The Ministry has made repeated efforts to push for timely completion of these projects, but several factors have contributed to the delays in meeting the physical targets. The reasons attributed to the slow progress, such as delays at the State Government level, pending submission of Utilization Certificates (UCs), and delayed Statements of Accounts (SoAs) and Physical Progress Reports (PPRs) from the States, are real challenges that require resolution.

The Ministry is enhancing its coordination with States/UTs by more frequent follow-ups to track the status of UCs and other financial documents, ensuring that there are no delays in fund releases and hence ensuring monitoring of schemes. States/UTs are being requested to adopt faster tendering and contracting procedures to ensure that construction activities are not held up. The Ministry is working with States/UTs to revise timelines for completion based on a realistic assessment of the challenges faced by each State.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

(Recommendation Para No.36)

The Committee are also constrained to find that while giving reasons for non-achieving the physical target, action taken to address the issue have not been cited. Under this situation, it is equally discouraging to believe that shortfall in physical target may continue to persist. The Committee, therefore, recommend that the DGT/Ministry should come up with remedial measures at the earliest and intensify their efforts by providing guidance to the States/UTs Governments and agencies to ensure timely submission of Utilization certificate and impose stringent monitoring mechanism in this regard.

REPLY OF GOVERNMENT

While the Ministry has made significant efforts to implement the programs effectively, several challenges like delays in approvals and disbursements at State level etc have contributed to the shortfall in meeting physical targets. The Ministry is taking comprehensive steps and prompt corrective actions to address these issues and ensure that physical targets are met. A more stringent tracking mechanism for monitoring both physical and financial progress of projects is being implemented by the Ministry. In case of delays, the officials are being directly engaging with the concerned States/UTs to resolve the issue at the earliest. The Ministry is enhancing coordination with local agencies involved in the implementation of scheme. This includes regular meetings and feedback sessions to ensure alignment with targets and identification of any barriers to timely execution.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

CHAPTER-III

RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLY

(Recommendation Para No.31)

The Committee appreciate the steps taken by the Ministry to ensure maximum utilization of funds during the FY 2024-25 by issuing clear guidelines to all implementing agencies, States, and Union Territories to complete all physical activities under the SANKALP projects by 31st December,2024 and the timeline for submission of closure documents and financial invoices has been set for not later than 10thFebruary,2025. The Ministry have assured that the measures taken will be intensified during the last two quarters of the FY 2024-25 and are expected to significantly improve fund utilization and ensure that all projects are completed within the stipulated time frame. The Committee trust that the Ministry make the best/most effective possible ways in a situation where no committed liabilities are created beyond March, 2025 and honour their commitment to fully utilize the remaining funds allocated for SANKALP within the timeline of 31st March,2025.

REPLY OF GOVERNMENT

The Learned Committee is apprised that the Ministry has been undertaking rigorous monitoring of progress of projects being implemented under the National and State Components. The progress of projects under National Component was reviewed by MSDE on 31st December 2024 and based on the performance, instructions for completion of physical and financial activities and submission of closure reports were issued. Thereafter, regular coordination is being undertaken with the implementing agencies for submission of required documents. A D.O. letter dated 13th February 2025 has been issued by the Secretary MSDE to the Chief Secretaries of 19 slow-performing States/UTs, providing guidance for the closure of activities before 31st March 2025, the submission of utilization certificates, and the remittance of any unspent balance to the Consolidated Fund of India (CFI). Additionally, the progress of activities at the State level is being reviewed on monthly basis and States/ UTs have been provided directions for completion of physical activities, submission of completion report and the submission of the SIG and ASA closure reports.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

CHAPTER-IV

RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION

(Recommendation Para Nos. 5)

The Committee also impress upon the Ministry to ensure that the PM Vishwakarma Scheme is made applicable in all the States/UTs especially in Tamil Nadu and West Bengal where there is only one successfully registered PMV ID.

REPLY OF GOVERNMENT

The PM Vishwakarma Yojana is currently available in 34 states and union territories, except for Tamil Nadu and West Bengal. The main reason for this is that the State Monitoring Committee and District Implementation Committees have not yet been constituted by these two states. (Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

Comments of the Committee **Please see Para No. 7 of Chapter-I**

(Recommendation Para No.21)

As regards financial progress, the Committee note that the total expenditure for 2024-25, as on 30.09.2024, is Rs. 212.79 crore as against the BE of Rs.512.24 crore. The Committee expect the Ministry to make concerted efforts and commitment for optimal utilization of the funds during the remaining part of the current financial year.

REPLY OF GOVERNMENT

As per the directions of Ministry of Finance, approval of Cabinet for Skill India Programme (SIP) in which NAPS is included was sought and the same was accorded by Cabinet vide Note dated 10.02.2025. A total of Rs.586.23 Cr. under NAPS is released during the FY 2024-25 [As on 31.03.2025] which is more than the allocated Budget Estimates of 2024-25. (Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

Comments of the Committee **Please see Para No. 21 of Chapter-I**

(Recommendation Para No.37)

The Committee further note although the Ministry provides central assistance to States/UTs upto Rs. 19.72 lakh per polytechnic per annum to conduct training activities covered under the Component, the database of trainees placed/employed is maintained by the State/UT concerned. The Committee desire the Ministry should also be in possession of the data of the database of trainees placed/employed.

REPLY OF GOVERNMENT

Presently, the database of trainees placed/employed is maintained at the State/UT level as the Scheme is being implemented through them. The suggestion of the Committee to maintain the database of trainees placed/employed has been noted.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

Comments of the Committee
Please see Para No. 39 of Chapter-I

CHAPTER-V
RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH REPLIES
OF THE GOVERNMENT ARE INTERIM IN NATURE

(Recommendation Para No.24)

The Committee note that the enrolment of apprentices engagements, especially, in the North-Eastern Region (NER) under the NAPS, fell short of expectations. The Committee desire the Ministry to identify the prospective areas for skilling the people of North East in apprenticeship by carrying out extensive talent mapping and utilize local traditional knowledge by turning it into a skill that can be repurposed as a source of employment.

REPLY OF GOVERNMENT

MSDE is exploring for a special project in NER which may increase engagement of apprentices benefitting both establishments and candidates.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

Comments of the Committee
Please see Para No. 27 of Chapter-I

(Recommendation Para No.26)

The Committee also note that the agency for undertaking Review of the National Policy on Skill Development & Entrepreneurship (NPSDE)' has been onboarded, and a Project Steering Committee (PSC) has been constituted under the chairpersonship of the Secretary, MSDE to guide and monitor the policy review process, review the deliverables, and provide necessary support and feedback. The Committee have been apprised that the first four stages have been completed and the analysis and policy revision phase is currently in progress and the final policy is expected to be launched by January, 2025. The Committee desire the Ministry to make concerted efforts and launch the policy as per the target fixed so as to enhance coordination between the skill development ecosystem and the formal education sector, fostering lifelong learning, improving employability, and ensuring that skilling efforts meet the evolving needs of the economy.

REPLY OF GOVERNMENT

The Learned Committee is apprised that the draft document for revised National Policy for Skill Development and Entrepreneurship is under review by the MSDE. The consultations with the concerned Central Ministries/Departments, State/UT Government, Sector Skill Councils,

Industry/Industry Associations, and the Skill Development Experts have been completed. The Boston Consulting Group (BCG) India Ltd has submitted the report on the National Policy for Skill Development and Entrepreneurship and the same has been accepted by the Competent Authority in March, 2025.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

Comments of the Committee
Please see Para No. 33 of Chapter-I

(Recommendation Para No.38)

The Committee in their 43rd Report (17th Lok Sabha) on Demand for Grants (2023-24) of the Ministry of Skill Development and Entrepreneurship, had laid emphasis on the need for focused attention and to step up efforts with regard to entrepreneurship development in the country and developing training infrastructure and programme to cater to the skilling requirements. Towards this goal, the Ministry in the Demand for Grants- 2024-25 have introduced a new centrally sponsored scheme namely 'New ITI Upgradation Scheme' with a budget allocation of Rs.1000 crore for the FY 2024-25.

The overall funds sought by the Ministry for 2024-25 was Rs. 3381.70 crore, while the amount allocated by the Ministry of Finance is Rs. 4520.00 crore. The significant increase in the BE is basically due to the introduction of the new Scheme for which Rs. 1000 crore has been allocated. This Centrally Sponsored Scheme is to be implemented in 5 years with total outlay of Rs. 60,000 crore where the GOI share is Rs. 30,000 crore, State Government share is Rs. 20,000 crore and industry Rs. 10,000 crore (including CSR funding).

The objective of the Scheme is to boost skilling in collaboration with state governments and industry. 1000 Industrial Training Institutes will be upgraded in hub and spoke arrangements with outcome orientation. Course content and design will be aligned to the skill needs of industry, and new courses will be introduced for emerging needs.

The Committee have been apprised that the Ministry are in the process of seeking approval for the Scheme announced in Budget for 2024-25 and are conducting the necessary consultations with various stakeholders so as to ensure optimum funding, enhance state and industry partnership and prepare detailed guidelines. The targets will be set after receiving inputs from various stakeholders. The funds will be released after the approval of the Scheme is accorded by Cabinet.

The Committee have also been apprised that as the Scheme is still under formulation stage, the Department of Expenditure have permitted to spend upto Rs.10.00 Crore for preparatory activities. The Scheme is likely to be launched in January, 2025 and given the time available thereafter, the RE has been reduced to Rs. 294.00 Crore, which is subject to the approval of the scheme by December, 2024. The Committee, while appreciating the efforts being made to prepare detailed guidelines and pursuing for necessary approval of the Scheme, expect that the necessary approval will be accorded soon and the Ministry will be able to utilise the reduced RE during the remaining part of 2024-25.

REPLY OF GOVERNMENT

The Committee would appreciate that the MSDE has undertaken several stakeholder consultations involving Industries, Industry Associations, State Governments/UTs, Global best practices and inter-ministerial consultations. Currently, MSDE is seeking necessary approval of scheme. The fund utilization in the current FY 2024-25 would be commensurate to the time remaining in the current FY post approval of the scheme.

(Ministry of Skill Development and Entrepreneurship O.M. No. H-11013/1/2025-ICT dated 15/04/2025)

Comments of the Committee

Please see Para No. 42 of Chapter-I

**New Delhi;
31st July, 2025
09 Shravana, 1947 (Saka)**

**BASAVARAJ BOMMAI
CHAIRPERSON,
STANDING COMMITTEE ON LABOUR,
TEXTILES AND SKILL DEVELOPMENT**

MINUTES OF THE THIRTEENTH SITTING OF THE
STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT
(2024-25) HELD ON 31 July, 2025

The Committee sat on Thursday, the 31st July, 2025 from 1500 hrs. to 1645 hrs. in Committee Room No.1, Block 'A', Parliament House Annexe-Extension Building, New Delhi.

PRESENT

Shri Basavaraj Bommai - Chairperson

MEMBERS

LOK SABHA

2. Shri G. M. Harish Balayogi
3. Shri Ram Prasad Chaudhary
4. Shri G. Lakshminarayana
5. Shri Asit Kumar Mal
6. Shri Rudra Narayan Pany
7. Shri Kartick Chandra Paul
8. Shri Tanuj Punia
9. Shri Pradeep Purohit
10. Shri Mukesh Rajput
11. Shri Raja Ram Singh
12. Shri Adhikari Soumendu
13. Shri Manoj Tigga
14. Shri Chavan Ravindra Vasantryao

RAJYA SABHA

15. Shri Ritabrata Banerjee
16. Shri Naresh Bansal
17. Shri Govindbhai Laljibhai Dholakia
18. Shri Rajendra Gehlot

SECRETARIAT

- | | | | |
|----|---------------------------|---|------------------|
| 1. | Shri Lalkithang | - | Joint Secretary |
| 2. | Ms. K.Muanniang Tunlut | - | Director |
| 3. | Ms. Mili Dinesh | - | Deputy Secretary |
| 4. | Shri S. Lalengzau Ngaihte | - | Deputy Secretary |

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee, convened for consideration and adoption of the following Draft Reports on:

- (i) Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Fifty- First Report (Seventeenth Lok Sabha) on the subject 'The Employees State Insurance Corporation-Applicability and Benefits under ESI Scheme, Functioning of ESI Hospitals and Management of Corpus Fund' pertaining to the Ministry of Labour and Employment;
- (ii) Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Fifty-Third Report (Seventeenth Lok Sabha) on the subject 'Development and Promotion of Jute Industry pertaining to Ministry of Textiles';
- (iii) Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Fifty- Sixth Report (Seventeenth Lok Sabha) on the subject 'Implementation of Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project' pertaining to the Ministry of Skill Development & Entrepreneurship; and
- (iv) Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Third Report (Eighteenth Lok Sabha) on 'Demands for Grants (2024-25)' pertaining to the Ministry of Skill Development & Entrepreneurship.

3. After some deliberations, the Committee adopted the aforesaid Draft Reports with some modifications and authorised the Chairperson to finalise the Reports and present the same to Parliament.

The Committee then adjourned.

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(Vide Para No. 3 of the Introduction)

**ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON
RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE THIRD REPORT
(EIGHTEENTH LOK SABHA) OF THE STANDING COMMITTEE ON LABOUR,
TEXTILES AND SKILL DEVELOPMENT**

		Total	Percentage
I.	Total number of Recommendations	38	
II.	Recommendations/Observations which have been accepted by the Government – Rec. Para Nos.1, 2, 3, 4, 6, 7, 8, 9, 10,11, 12,13, 14, 15, 16,17, 18,19, 20, 22, 23, 25, 27, 28, 29, 30, 32, 33, 34, 35 and 36	31	81.5789%
III.	Recommendations/Observations which the Committee do not desire to pursue in view of the Government's reply – Rec. Para Nos. 31	01	2.6315%
IV	Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration – Rec. Para No. 5, 21 and 37	03	7.8947%
V	Recommendations/Observations in respect of which replies of the Government are interim in nature - Rec. Para No.24, 26 and 38.	04	7.8947%
			100%